BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH`, KOLKATA

C.P(IB) No. 302/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company		Laxmi Narayan Shaw		
		-Versus-		
_		Balaji Paper & Newsprint Pvt Ltd		
Under Section		9		
		IBC		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.		ative (IN CAPITAL		date
1101		ETTERS)		
1.	Adv Shir	Shankar Baney'ee	Pelitimes	Byley 10.17
	Adr Basa	Shankar Banerjee choog Chalcoaborty		1 11 .10 .17

ORDER

The Ld. Counsel for the petitioner is present.

The Ld. Counsel for the petitioner has made a request for adjournment of the case.

Heard; the prayer is allowed.

List on 15-11-2017.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)